

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No223
CP/28(AHM)2022

Proceedings under Section 169 Co.Act, 2013

IN THE MATTER OF:

Imdad Ali M Momin

.....Applicant

V/s

Pellucid Lifesciences Pvt Ltd & Ors

.....Respondent

Order delivered on 13/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Arjun Sheth, Adv.

For the Respondent

: Mr. Piyush Luktuke. R-1

Mr. Prashant Prajapati, PCS

Mr. Sandip A Sheth PCS for R-2 to 6

ORDER

Learned Counsel for the petitioner appeared. Learned Counsel and Learned PCS for respondents appeared.

List for further consideration on 04.05.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**